

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 2275-2277/2023

VINOD KUMAR DIXIT

Appellant(s)

VERSUS

TEJVIR & ORS.

Respondent(s)

Date : 01-12-2023 These appeals were called on for hearing today.

For Appellant(s)

Ms. Akriti Chaturvedi, Adv.
Mr. Syed Mehdi Imam, AOR

For Respondent(s)

M/S. V. Maheshwari & Co., AOR
Mr. Naman Raj Singh, Adv.
Mr. Akash Choudhary, Adv.
Dr. Amardeep Gaur, Adv.
Mr. Pavnendra Singh, Adv.
Mr. K. K. Sharma, Adv.

Mr. Sudhir Naagar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as a last chance, is granted to respondent nos.1, 3 and 4 to file counter affidavit.

Records are awaited. Reminder be issued in this regard.

Certificate of service is awaited in respect of respondent no.2. However, Mr. Arun naagar, Ld. Advocate appearing for Mr. Sudhir Naagar, Ld. AOR seeks for time to file vakalatnama and counter affidavit on behalf of respondent no.2. Four weeks time, is granted for the said purpose.

VIVEK SAXENA
Registrar

pm